

lakhs for improved chullas and Rs. 80 lakh for solar lanterns have been made.

STATEMENT

Details of NRSE Systems Installed under MNES funded Programmes in the State of Kerala

1. Biogas Plants (Nos.)	42,100
2. Improved Chulhas (Nos.)	4,50,000
3. Biomass Gasifiers (Nos.)	10
4. Solar Thermal (a) Collector area m ²	2,395
(b) Solar Cookers (Nos.)	188
5. Solar Photovoltaics	
(a) Solar Lanterns (Nos.)	4,310
(b) Solar Domestic Lights (nos.)	715
(c) Solar Community Lights (nos.)	31
(d) Solar Street Lights	420
(e) Solar Power Plant (KW)	4 (4.7 KW)
(f) SPV Pumping systems (nos.)	61
6. Power	
(a) Wind Power	2.00 MW
(b) Small Hydro Power	8.02 MW

Re-Emergence of T.B.

2865. SHRI VIJAY NAVAL PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of re-emergence of tuberculosis;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to check its re-emergence?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (c). the statistics about the number of TB cases reported during the last three years reveals that there is no re-emergence of the disease.

The National Tuberculosis Control programme launched by the Government in 1962 has succeeded in reducing mortality rate. Childhood TB and serious form of Tuberculosis in adults are on the decline. The efforts being made to combat the disease are by expanding the National Tuberculosis Control Programme and through its effective implementation. A revised strategy to detect TB case through quality microscopy and to achieve 85% cure rate among new sputum positive cases and Directly Observed

Therapy (DOT) of more effective short course chemotherapy is being tested in selected project areas in five districts and ten cities.

K.V.I.C.

2866. SHRI RAM NAIK : Will the Ministry of INDUSTRY be pleased to state :

(a) whether the Khadi and Village Industries Commission (KVIC) decided to entrust the work of restructuring of KVIC manpower to the Indian Institute of Administration (IIA);

(b) if so, the date of awarding the work;

(c) whether the KVIC has received the report; and

(d) if not, the steps taken to expedite the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The Indian Institute of Public Administration (IIPA) accepted the work on 7.11.94.

(c) No, Sir.

(d) KVIC is continuously pursuing the matter with the IIPA for early finalization of the report.

Fact Finding Committee.

2867. DR. SUDHIR RAY : Will the PRIME MINISTER be pleased to state :

(a) whether a Committee was appointed by the Government to inquire into the alleged irregularities and mismanagement in the Electronic Trade and Technology Development Corporation Ltd.

(b) if so, the nature of charges into which the said Committee is probing;

(c) whether the Committee has submitted its report;

(d) if so, the details of its recommendations; and

(e) if not, when the Committee is expected to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b). A Fact Finding Board of Enquiry was appointed to investigate into the specific complaints received from Members of Parliament and associations against the management of ET&T Ltd.